

ITEM NO.5

REGISTRAR COURT

SECTION XVII-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 6297/2012

M/S HUAWEI TECHNOLOGIES CO.LTD.

Appellant(s)

VERSUS

DESIGNATED AUTH.MIN.OF COMMERCE AND INDUSTRY

Respondent(s)

[Only Civil Appeal No. 6301 of 2012 is listed under this item]

WITH

C.A. No. 6301/2012 (XVII-A)

Date : 16-04-2025 This appeal was called on for hearing today.

For Appellant(s) : Mr. M. P. Devanath, AOR

Mr. Ravi Bharuka, AOR
Ms. Jaya Bharuka, Adv.
Mr. Rohit Agarwal, Adv.

For Respondent(s) : Mr. Arvind Kumar Sharma, AOR

Mr. Rakesh K. Sharma, AOR
Mr. B. Krishna Prasad, AOR
Mr. Gurmeet Singh Makker, AOR

UPON hearing the counsel the Court made the following
O R D E R

C.A. No. 6301/2012

Respondent Nos.1 and 2 are duly represented.

Ld. counsel for respondent No.3 has been designated as Senior Advocate. Service of alternative arrangement notice is complete but none has entered appearance.

Service is complete on respondent No.4 but none has entered appearance.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

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SUJATA SINGH
Registrar